



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,23rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

76	I.A.(Civil)/2937/2022 FIXED in WA/11019/2022	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE .	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	
	WITH WA/11019/2022 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . E	MR. P N GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 23/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
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14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

62	Cont.Cas(C)/33/2022 FIXED	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus PABINDRA KUMAR NATH	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH
	WITH			
63	WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
64	Cont.Cas(C)/666/2022 B/O	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

74	Bail Appln./2785/2022 WITH LCR, FIXED	KARPU SK Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
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ORDERS

75	Review.Pet./34/2022 WP(C) 5739/2015(D/O), FIXED	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 23/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

63	Cont.Cas(C)/656/2022 FIXED	RATUL CHANDRA DEKA Versus AVINASH P. JOSHI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH
64	Cont.Cas(C)/717/2022 FIXED	ANITA BASUMATARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ

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LEAVE NOTE OF ADVOCATES FOR 23/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

50	WP(C)/5544/2022 FIXED	GIAS UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
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ORDERS

51	Cont.Cas(C)/719/2022 FIXED	DHANANJAY BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	
52	Cont.Cas(C)/720/2022 FIXED	LANIMA SAIKIA Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	
53	Cont.Cas(C)/727/2022 FIXED	JOY CHANDRA RAJKHOWA Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
62	Bail Appln./202/2023 FIXED	A HAKIM Versus THE STATE OF ASSAM	MR. N UDDIN MR S K CHHETRY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
63	Bail Appln./17/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
<u>BAIL HEARING</u>				
64	AB/3812/2022 WITH LCR AND CASE DIARY, FIXED	SON SINGH@SONU SINGH Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
65	AB/3840/2022 FIXED	ABED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./163/2023 FIXED	MD SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
MOTION				
58	Crl.Pet./36/2023 FIXED	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./66/2023 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
HEARING				
60	Crl.Pet./225/2022 WITH LCR FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MR. M A CHOUDHURY	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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